

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 102 of 2019

IN THE MATTER OF:

Spectrum Power Generation Ltd. & Ors.

...Applicants

Versus

Kishan Rao & Ors.

...Respondents

Present:

Mr. Abhinav Vasishth, Sr. Advocate, Mr Sumit Goel, Mr. Sarthak Gaur, Ms Anwesh Padhi, Advocates for Appellant.

Mr. Rajiv Kumar with Ms. Alisha Chopra, Advocate for Respondent No.1 to 10.

Mr. Sidhartha Barva, Advocate for Respondent No. 5,6 & 7.

With

Company Appeal (AT) No. 137 of 2019

IN THE MATTER OF:

M.Kishan Rao & Ors.

...Applicants

Versus

Spectrum Power Generation Ltd. & Ors.

...Respondents

Present:

Mr. Rajiv Kumar with Ms. Alisha Chopra, and Ms. Sumedha Chanda, Advocates for Appellant.

Mr. Abhinav Vasishth, Sr. Advocate, Mr Sumit Goel, Mr. Sarthak Gaur, Ms Anwesh Padhi and Ms. Priya, Advocates for Respondent No. 1, 26, 32, 33 & 34.

Mr. Sidhartha Barva Advocate for Respondent No. No. 5, 6 & 7.

**ORDER
(Virtual Mode)**

12.11.2020 - These two appeals were heard in part on 14.02.2020. Thereafter, now these matters are listed after about nine months. Therefore, we release both the appeals from part heard. Now, it will be listed before the regular bench.

The memo of appeals are in 10 volumes. Therefore, it is directed to the parties to file convenience compilation within two weeks. It is also made clear that Company Appeal (AT) No.102 of 2019 shall be taken as a lead matter.

Let the matter be fixed on **2nd December, 2020**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

RK/RR

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Company Appeal (AT) No. 137 of 2019*